Trends Of Drug Abuse in India", has projected 236 million as "current users" (used within last one month, including once in the month) of some or other kind of substances. This includes 169 million current users of tobacco. Further, the Report states that according to WHO Guidefines, approximately, on an average, 20-21 % of the "current users" would be "dependent users" implying addicted to substance. Thus, excluding tobacco, the number of persons dependent (addicted) on alcohol and other drugs has been estimated around 15 million only.

- (b) Yes, Sir.
- (c) The Government is seized with the problem of increasing incidence of substance abuse in the society. Recognizing drug abuse as a psycho-socio-medical problem, requiring community based interventions, the Government is implementing the "Scheme for Prevention of Alcoholism and Substance (Drugs) Abuse", wherein registered Non-Government Organizations are being provided financial support for awareness programmes, counseling, treatment and rehabilitation services in varied settings such as community, workplaces, educational institutions, prisons, etc. with an objective of reducing the incidence and consumption of illicit drugs. Presently, under the Scheme 361 NGOs are being funded for running 62 Counselling & Awareness Centres and 379 Treatment-cum-Rehabilitation Centres all over the country, besides Deaddiction Camps and Workplace Prevention programmes. Against an expenditure of Rs. 22.65 crores during 2003-04, an allocation of Rs. 29.15 crores has been made under the Scheme for the financial year 2004-05.

Survey of Wakf properties

677. SHRI S.P.M. SAYED KHAN: Will the Minister of SOCIAL JUSTICE & EMPOWERMENT be pleased to state:

- (a) whether the survey of Wakf properties has been completed;
- (b) if so, the value the Wakf properties, State-wise;

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- (c) if not, the status of the achievement made in the survey so far; and
- (d) the details of the funds released for development of Wakf properties during the last five years, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI SUBBULAKSHMI JAGADEESAN): (a) and (b) The survey of Wakf properties in States of Himachal Pradesh, Kerala, Uttar Pradesh and Uttaranchal only has been completed. However final reports of the same are still awaited. The value of the Wakf properties is not required to be ascertained during survey.

- (c) The status of survey of Wakf properties is as under:-
- (i) The survey of Wakf is in progress in the States of Andhra Pradesh, Assam, Bihar, Delhi, Goa, Gujarat, Jharkhand, Kamataka, Meghalaya, Maharashtra, Madhya Pradesh, Orissa, Rajasthan, Tamil Nadu, Tripura, West Bengal and Union Territories of Andaman & Nicobar Islands, Chandigarh, Dadra & Nagar Haveli, Lakshadweep and Pondicherry.
- (ii) Survey has not yet been started in the States of Chhattisgarh, Haryana, Punjab, Manipur and Union Territory of Daman and Diu.
- (iii) There is no Wakf property in the States of Arunachal Pradesh, Mizoram, Nagaland and Sikkim.
- (d) The Central Wakf Council releases loans to the Wakf institutions for development of Urban Wakf Properties after getting grants-in-aid from this Ministry. A Statement showing the loan released for the development of Wakf properties State-wise during the last 5 years is given in the enclosed Statement.

Statement

Loan given by Central Wakf Council under the Scheme of Development of Urban Wakf Properties (With the released grant-in-aid by the Ministry and its Revolving fund)

Rupees in lakhs

	Name of the	1999-2000		2000-2001		2001-2002		2002-2003		2003-2004	
SI.		Amount	No of	Amount	No of	Amount	No. of	Amount	No. of	Amount	No. of
No.	States		projects								
1.	Uttar Pradesh	25.00	1	57.40	2	-	-	-	-	-	-
2.	Rajasthan	25.00	1	-	-	-	-	-	-	-	-
3.	Punjab	-	-	20.00	1	23.38	1	35.70	1	-	-
4.	Manipur	-	-	-	-	20.00	1	11.30	1	-	-
5.	Maharashtra	-	-	25.00	1	-	-	25.00	1	25.00	1
6.	Madhya Pradesh	-	-	-	-	20.00	1	-	-	15.00	1
7.	Kerala	25.00	2	65.00	6	40.00	3	8.18	2	35.75	3
8.	Karnataka	112.55	11	66.00	4	64.87	6	41.00	2	43.00	3
9.	Gujarat	-	-	-	-	-	-	25.00	1	31.00	2
10.	Bihar	5.00	1	-	-	4.35	1	-	-	-	-
11.	Jharkhand	-	-	10.00	2	-	-	-	-	-	-
12.	Orissa	-	-	3.50	1	-	-	-	-	-	-
13.	Tamil Nadu	-	-	-	-	-	-	15.00	1	8.25	1
	TOTAL:	192.55	16	236.90	17	172.60	13	161.18	9	158.00	11